

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2310
TO BE ANSWERED ON 10TH DECEMBER, 2024

ORGANIZING KRISHI MELAS

2310. SHRI EATALA RAJENDER:
SMT. D K ARUNA:
SHRI SURESH KUMAR SHETKAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has organised Krishi Melas for the benefit of farmers in the country particularly in the States of Telangana, Andhra Pradesh, Maharashtra, Assam and Union Territory of Jammu & Kashmir; and
(b) if so, the details thereof during the last ten years and the benefits derived by farmers from such Melas along with funds sanctioned/spent therefor?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAM NATH THAKUR)

(a) & (b): Government of India organizes and supports Krishi Melas in the country to disseminate and creating awareness about the Department Schemes/Missions/New Initiatives and to promote agriculture technologies for the benefits of the farmers in the country including the States of Telangana, Andhra Pradesh, Maharashtra, Assam and Union Territory of Jammu & Kashmir.

The numbers of Krishi Melas organized in the said States and funds sanctioned/spent during the last 10 years are as under:

Sl. No.	States	Number of Krishi Melas organized		Funds sanctioned /spent (Rs. In crore)	
		DA&FW	ICAR/KVK	DA&FW	ICAR/KVK
1.	Telangana	61	132	12.24	53.90
2.	Andhra Pradesh	361	185		
3.	Maharashtra	788	386		
4.	Assam	72	98		
5.	Jammu & Kashmir	846	139		
